COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 1 OF 2014 & IA NO. 5 OF 2014

Dated: 17th August, 2017

In the matter of:

Steel Authority of India Ltd.	 Appellant(s)
Damodar Valley Corporation & Ors.	 Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 18-09-2017.

PPS/Court Master

tpd